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CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, WEST BLOCK No.2, R.K.PURAM, NEW DELHI - 110066
SINGLE MEMBER APPEAL BRANCH

Appeal No. ST/467 /2007 – SM[BR]

Date 09/11/2010

Assistant Registrar
C.E.S.T.A.T, New Delhi

To :
M/S HIND POLYMERS
UNIT OF MSL INDUSTRIES LTD. NOIDA DADRI
ROAD, P.O.KULESRA, GREATER NOIDA
M/S HIND POLYMERS

C.C.E. NOIDA

Appellant
Vs
Respondent

I am directed to transmit herewith a certified copy of **Final order No. 1173 / 2010-SM[BR]** dated 26.10.2010
passed by the Tribunal under Section 129, (B) of the Customs Act, 1962 & Financial Act 1994 relating to Service Tax

DR
Assistant Registrar
(SM Appeal Branch)

Copy to :

1. Respondent
C.C.E. NOIDA
C-56/42, SECTOR-62, NOIDA-201307
2. Adv. / Consult
MR.S.D.GAUR
SB-108, SHASTRI NAGAR, GHAZIABAD.
- 3 S.D.R
- 4 J.C.D.R.
- 5 Bar association, CESTAT, New Delhi
- 6 Director Publications, Customs, Excise, I.P. Estate, New Delhi
- 7 M/s Centax Publications Pvt Ltd., 1512-B, Bhishm Pitamah marg, Opp. ICICI Bank of Defence Colony, New Delhi - 3
- 8 Company Law Institute of India Pvt Ltd., No.2 (Old No. 36), Vaithyaram Street, T. Nagar, Chennai -17
- 9 M/s. Deeparchie Publications, M-93, Marg. 46, Saket, New Delhi 110017
- 10 Taxmann Allied Service Pvt Ltd., 59/32, New Rohtak Road, New Delhi - 110005
- 11 Easy Service Tax Online Dot Com Pvt.Ltd.407A, Iscon Mall, Above Star India Bazar, Satellite Road, Ahmedabad-15
- 12 LAWCRUX Advisors Pvt Ltd, LAW House, 1-8, Sector - 10, Faridabad 121003 (Harvana)
- 13 TaxIndiaOnline.com Pvt Ltd., Unit No.1, 2nd Floor, Vasant Arcade, Nelson Mandela Road, Vasant Kunj, New Delhi - 110070
- 14 Office Copy
- 15 Guard file

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ISSUED ON
SIGN. (DEBATCH SECTION)
CUSTOMS, EXCISE & SERVICE TAX
APPELLATE TRIBUNAL
NEW DELHI, INDIA

DR
Assistant Registrar
(SM Appeal Branch)

CUSTOMS, EXCISE & SERVICE TAX APPELLATE
TRIBUNAL,
WEST BLOCK NO.II, R.K. PURAM, NEW DELHI-110066.
BENCH-SM

Date of Hearing/Decision: 26.10.2010

Service Tax Appeal No. ST/467/07-SM

[Arising out of Order-in-Appeal No.49/CE/APPL/NOIDA/07 dated 8.5.2007 passed by the Commissioner (Appeals), Customs & Central Excise, NOIDA].

M/s. Hind Polymers

...Appellant

Vs.

CCE, NOIDA

... Respondent

Present for the Appellant : None
Present for the Respondent: None

Coram: HON'BLE MR. D.N. PANDA, JUDICIAL MEMBER

Final **ORDER NO. 1173/2010 SM (B)** **DATED: 26.10.2010**

PER: D.N.PANDA

Both the sides were absent, when the matter was called.
Accordingly, the matter is dismissed for default of the parties.

[Dictated & Pronounced in the open Court].

D.N.Panda
Member(Judicial)

Anita